

tion in the years 1981 and 1982 with regard to quota for free sale;

(b) if so, what are the benefits and name of the industries which are being benefited by this policy;

(c) whether there is any industry which have not taken advantage of this policy or have not been granted this benefit by Government for which they are entitled; and

(d) if so, what are the reasons therefor, with names ?

THE MINISTER OF INDUSTRY AND STEEL AND MINES (SHRI NARAYAN DATT TIWARI) : (a) to (d) Under the policy of partial de-control of cement, cement factories commencing commercial production after 1-1-1982 are required to supply as levy 50% of the installed capacity as against 66.6% fixed for the units which had gone into commercial production prior to this date. Considering the fact that new units are not in a position to produce cement to the extent of 103% of their installed capacity and that the installed capacity utilisation is less than the licensed capacity, it was decided that the installed capacity of such new units for the purpose of determining the levy quota, will be taken at 75% of the licensed capacity for the first and 85% of the licensed capacity in the second year of commercial production. From the 3rd year onwards, however, the licensed capacity will be

taken as equal to the licensed capacity.

As at present, the benefit has been to the following cement units which have commenced commercial production prior to 1-1-1982:—

J&K Cement, Khrew (J&K) Cement Corporation of India,

Neemuch Cement Corporation of India,

Yerranguntla U.P. State Cement Corporation.

Chunar. Rassi Cement, Hyderabad

On receipt of some representations, however the matter is being re-examined.

Accidents in Industry

2291. SHRI SHANTI TYAGI : Will the Minister of INDUSTRY be pleased to state :

(a) whether it is a fact that the number of accidents is on increase in organised and unorganised sectors of industry ;

(b) if so, what are the approximate number of workers who have died and injured during the last three years in such accidents ; and

(c) what steps Government propose to take to reduce these accidents ?

THE MINISTER OF INDUSTRY AND STEEL AND MINES (SHRI NARAYAN DATT TIWARI) : (a) and (b) As per the statistics compiled by Ministry or

Labour, industrial injuries during the last three years have been as under :

Year	No. of industrial injuries		
	Total	Fatal	Non-fatal
1979.	293,344	691	292,653
1980.	353,341	806	352,535
1981.	399,783	843	398,940

(c) The State Governments have been advised to adopt appropriate measures for ensuring better enforcement of the provisions of the Factories Act and for improving safety performance. These include revamping of the factory inspectors, identification of industries having comparatively high frequency rate of accidents so as to devote particular attention to them laying down of safety policy and setting up safety committees and association of workers as safety representatives, creating facilities for training and retraining of workers and management personnel in the principles related to providing safe and healthy working environment, presentation of annual review of accidents, etc. These measures are intended to promote safety and health at the work place.

The facilities in the Central/ Regional Labour Institutes under the Ministry of Labour are being extended to provide more efficient and better services to industries to carry out industrial safety surveys and research and conduct appropriate educational and training

programmes for managements, workers and trade unions.

Amendments to the Factories Act, including enhancement of the penal provisions for the violation of safety requirements are also under consideration.

टेलको द्वारा बैतिसों का उत्पादन

2292. श्री हुक्मदेव नारायण यादव : क्या उद्योग मंत्री यह बताने की कृपा करेंगे कि :

(क) गत पांच वर्षों के दौरान टेलको (टाटा) कम्पनी ने कितनी तथा किस किस प्रकार की बैतिसियां तैयार की; और उनके वितरकों के नाम क्या-क्या हैं तथा उन्हें कितनी कितनी बैतिसियां सप्लाई की गई; और

(ख) क्या यह सच है कि कले बाजार में प्रति बैतिस 10,000 रुपये का अविनाश मिलता था ?

उद्योग तथा इस्पात और खान मंत्री (श्री नारायण दत्त तिवारी) : (क) टेलको द्वारा ट्रक तथा बस बैतिसों के उत्पादन का विस्तृत ब्यौरा नीचे दिया जाता है :—

वर्ष	ट्रक	बस	योग
1977-78	15,920	7,149	23,069
1978-79	23,324	8,169	31,493
1979-80	21,257	7,858	29,115
1980-81	27,089	9,223	36,312
1981-82	33,671	12,579	46,250